

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5360
ANSWERED ON:28.04.2003
FRUIT AND VEGETABLES BOOTHS OF MOTHER DAIRY
A.C. JOSE

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the land for setting up of Mother Dairy booths acquired from MCD/NDMC or State Government alongwith the terms and conditions;
- (b) whether the said booths have started keeping and selling many other items other than fruit and vegetables;
- (c) if so, the list of items other than fruit and vegetables which are sold by booth;
- (d) the sources of procurement of such items and whether the items are of inferior quality; and
- (e) if so, the steps taken to discontinue procurement of such inferior items?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) The land for setting up of Fruit and vegetables booths is given on licence by various local and other authorities. The number of sites allotted by various authorities is given below:-

Authorities	Number of sites
Delhi Development Authority	155
Municipal Corporation of Delhi	39
Municipal Corporation of Delhi (S&JJ)	18
New Delhi Municipal Committee	05
Land & Development Office	26
Delhi Development	02
Delhi Cantonment	02
NOIDA	18
Faridabad HUDA	03
Railways	02
Others	12
Total	282

(b) Yes, Sir.

(c) The list of other items sold by various Fruit and vegetables booths is given below:-

Mother Dairy Brand : Milk in polypack, Ice cream, Delhi Mishti Doi, Lassi, Flavoured Milk, Butter.

Safal Brand : Frozen vegetables, Jam, Pickkles, Puree, Squash, Ketchup, Fruit drink, Rice, Namkeen.

Dhara Brand : Various edible oils.

Products of Various
State Co-operative
Federations/Union : Ghee, Paneer, Cream, Vegetable Oil, Spices.

(d) The items sold through Fruit and vegetables booths are supplied by Mother Dairy Food Processing Limited and various State Cooperative Dairy Federations/Unions. The items sold are not of inferior quality.

(e) Not applicable in view of (d) above.